

**CAUSE LIST OF PRONOUNCEMENTS
FOR 13rd March, 2026 (Friday)**

Court Room No. Time: - 10:30 AM

(VC link for the Court Room is as given in the Constitution for the period)

SH. S. RIFAUR RAHMAN, ACCOUNTANT MEMBER

AND

BEFORE SH. VIMAL KUMAR, JUDICIAL MEMBER

PRONOUNCEMENTS					
Sl. No.	Appeal Number	Date of hearing	Assessee	Bench	Author
1.	9321/Del/2019	20.01.2026	ITO vs. Anju Madhan	F	Sh. S. R. Rahman, AM
2.	2607/Del/2019	21.01.2026	Vaneet Aggarwal vs. ACIT	F	Sh. S.R.Rahman, AM

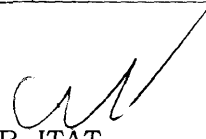
SH. S. RIFAUR RAHMAN, ACCOUNTANT MEMBER

AND

BEFORE SH. VIMAL KUMAR, JUDICIAL MEMBER

Sl. No.	Appeal Number	Date of hearing	Assessee	Bench	Author
1.	1185/Del/2010	08.01.2026	ITO vs. Smt. Sudharshna Arora	F	Sh. S. R. Rahman, AM
2.	CO. No. 157/Del/2016		Smt. Sudharshna Arora vs. ITO		

Sr. PS, ITAT
New Delhi


AR, ITAT
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